

(ख) इस खाते में खर्च की अत्याधिक वृद्धि के कारण मुख्यतः ये हैं :

(i) चिकित्सा उपचार नियमों तथा आदेशों का उदारीकरण जिस में अन्य श्रेणियों के कर्मचारियों को जिम्मे हद तक जायज है उसी हद तक सुविधाओं को चतुर्थ श्रेणी कर्मचारियों को उपलब्ध बनाना भी शामिल है ।

(ii) विभाग का विस्तार;

(iii) दवाइयों के मूल्यों में वृद्धि तथा बार बार इन्जैक्शनों, अधिक मूल्य की दवाइयों को निर्धारित करने के कारण अधिक व्यय, तथा

(iv) सरकारी कर्मचारियों के परिवार के सदस्यों की संख्या में वृद्धि ।

Farakka Barrage

2782. { Shri C. K. Bhattacharyya:
Shri P. R. Chakraverti:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the completion of the Farakka Barrage Project will be delayed further;

(b) the progress achieved in constructing the feeder canal to divert water to Hooghly to provide water for the Calcutta port;

(c) the different phases for the construction of the barrage; and

(d) whether arrangements have been made for importing machinery and equipment?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The project is expected to be completed according to Schedule.

(b) Work in half the length is in progress and is expected to be completed by June, 1968. Arrangement

is being made to take up the work of the remaining portion after completion of formalities.

(c) Out of 109 Bays in Farakka Barrage, work on 12 Bays on the Right Bank and 30 Bays on the Left Bank is in progress. Work on the remaining portion of 67 Bays will be taken up after completion of formalities. In Jangipur Barrage, tender is being finalised and the work will be taken up shortly.

(d) Orders for most of the equipment have been placed and they have started arriving.

प्राकृतिक चिकित्सालय

2783. { श्री प० ला० बाबूपाल :
श्री समनानी :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या राजस्थान में स्वयंसेवी संस्थाओं द्वारा चलाये गये प्राकृतिक चिकित्सालयों के विकास के लिये केन्द्रीय सरकार से अनुदान के रूप में कोई मांग की गई है; और

(ख) यदि हां, तो सरकार ने उस पर क्या कार्यवाही की है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :
(क) और (ख) प्राकृतिक चिकित्सालय, जयपुर, राजस्थान को भारत सरकार ने निम्नलिखित अनुदान दिये हैं :

	रुपये
1. मोटापन तथा जठरकोप के उपचार सम्बन्धी अनुसन्धान के लिये	4,000
2. एक वर्षीय प्रशिक्षण पाठ्यक्रम चलाने के लिये	14,400
3. व्याधिकीय प्रयोगशाला के उपकरणों के लिये	5,000

प्राकृतिक चिकित्सा केन्द्र जोधपुर तथा राजस्थान चिकित्सा केन्द्र बीकानेर से श्राथिक सहायता की प्रार्थनायें प्राप्त हुई हैं। इन प्रार्थनाओं पर प्राकृतिक चिकित्सा सलाहकार समिति अपनी अगली बैठक में विचार करेगी।

Contracts given to M/S Tarapur and Co.

2784. Shrimati Savitri Nigam: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of times when M/s Tarapur and Co., have gone to the arbitration and litigation for the work done by them in the past; and

(b) whether they have also been given import licence for importing machinery even before they got the order and finalised the contracts for taking up the work at Farrakka Barrage?

The Minister of Irrigation and Power (Dr. K. L. Rao): Three cases only are known to this Ministry, one in Hirakud and two in Sharavathi Valley Project.

(b) No import licence has been issued to the firm so far. Consequent on the decision of the Farakka Barrage Control Board to accept the recommendation of the Tender Committee for award of the work on the Feeder Canal to M/s Tarapur and Co., a letter of intent was issued by the Chief Engineer, Farakka Barrage Project to this firm on the 15th January, 1965, intimating the acceptance of their tender and requesting them to take up the work, pending the execution of formal contract and issue of work order. The firm has already gone to the Project site and has started the preliminary works. One of the terms of the agreement with this firm is that Government would assist them in the import of some equipment and spare parts for machinery. The foreign exchange applications for these items have been received from the firm and are under consideration.

Bacteria-Destroying Textile

2785. { Shri Warior:
 { Shri Vasudevan Nair:

Will the Minister of Health be pleased to state:

(a) whether Government's attention has been drawn to a press report that a new bacteria-destroying textile has been perfected by the Moscow Textile Institute; and

(b) if so, whether Government propose to get the know-how from the Government of U.S.S.R.?

The Minister of Health (Dr. Sushila Nayar): (a) Government are not aware of the press report. It is, however, understood that a laboratory of the Moscow Textile Institute has developed fabrics which kill bacteria.

(b) The development of this fabric is still in its infancy and even in the U.S.S.R., it is expected to go into production only next year. The question of getting the know-how will be examined in due course.

Intra-Uterine Devices

2786. Shri Ramakrishna Reddy: Will the Minister of Health be pleased to state:

(a) whether it is a fact that Prof. M. S. Thacker made a statement recently that a U.N. Agency has promised to ship equipment for manufacture of intra-uterine devices for birth control in India; and

(b) whether no factories for the manufacture of such devices have so far been established in India either in public or in private sector?

The Minister of Health (Dr. Sushila Nayar): (a) No. Prof. M. S. Thacker has only said that the Population Council, New York, has promised to supply some Intra-Uterine Contraceptive Devices to the Government of India.

(b) An existing Public Sector Factory at Etawah in Uttar Pradesh has